

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. NO.2532 of 2001

Commissioner of Customs, Mumbai.
Appellant(s)

A

VERSUS

M/s. Toyo Engineering India Ltd.
Respondent(s)

R

(With appl(s) for stay and with office report)

Date: 24/08/2006 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. B.B. Singh, Adv.
Ms. Binu Tamta, Adv. for
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mr. Joseph Vellapally, Sr. Adv.
Mr. D.K. Subhedar, Adv.
Mr. Debmalya Banerjee, Adv. for
Ms. Maink Karanjawala, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Parveen Kr. Chawla)

(Kanwa

l Singh)

Court Master

Court

Master